

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 252/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018.**

**NAME OF THE COMPANY: M/s. East Land Engineering Services Pvt. Ltd.
& Ors.**


SECTION OF THE COMPANIES ACT: 252

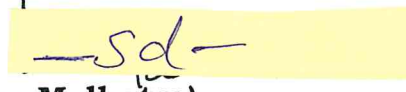
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Respondent: Mr. Puneet Rai, Standing Counsel for
Income Tax Dept
Ms. Kusum Yadav, Company Prosecutor for
ROC

ORDER

Additional documents stated to have been filed on 23rd July, 2018 are not before this Bench. Let the same be placed before this Bench. Learned counsel submits that bank statements and audited balance-sheet of the financial ending year 2016 have been filed. To come up for further consideration on 13th of August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)